

**Rs. 500 crore special Centrally Sponsored Scheme
for naxal affected States**

1601. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Centre has approved Rs. 500 crore special Centrally Sponsored Scheme for naxal-affected States to improve infrastructure for policing;

(b) if so, the details thereof;

(c) how many districts in the country are affected by the above menace; and

(d) the details of infrastructure that is proposed to be developed in the states of Orissa and Jharkhand to control this menace under the above project?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a), (b) and (c) An outlay of Rs. 500 crore has been provided under the scheme of Special Infrastructure (SIS), launched in 2008-09, for the Eleventh Plan period. The scheme aims at filling critical infrastructure gaps in 83 districts of Left Wing Extremism (LWE) affected nine States *i.e.* Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Orissa, Uttar Pradesh and West Bengal.

(d) Upgrading existing/alternate roads/tracks in inaccessible areas, secured camping grounds and helipads at strategic locations, secured Police Stations and Police Outposts and critical needs specific to the areas are some of the broad categories of works that have been taken up in Orissa and Jharkhand.

Loopholes in the security plan of airport express line

1602. SHRI T.M. SELVAGANAPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has found certain loopholes in the security plan of the Airport Express line and asked Delhi Metro Rail Corporation not to operationalise it unless it meets the safety standards;

(b) if so, the details thereof;

(c) whether it is a fact that the concessionaire, Delhi Airport Metro Express Private Ltd. intend to use private guards instead of specialized CISF personnel; and

(d) if so, whether Government had asked them to use the specialized CISF personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As and when any loopholes are found in the security of vital installations, including Delhi Metro, the same are brought to the notice of